

SPECIAL BENCH
COURT - I

S-4

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/257(KB)2022
IA(I.B.C)/1436(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	INDIA RESURGENCE ARC PRIVATE LIMITED VS KUNDAN SUPPLIERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Udit Agarwal ,Adv.]For the Applicant

O R D E R

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/1436(KB)2024-** is an application filed by the Liquidator placing on record 1st Progress Report, which is at page 11 and this application is duly supported by an affidavit of Liquidator at page '8'.This progress report is taken on record and IA is accordingly **allowed and disposed of**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)